

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.08.2022

**ORDER**

The Roster Order No. 133 of 2022 in respect of constitution of Division Bench in CESTAT, Chandigarh for the period 16.08.2022 to 18.08.2022 is modified to the extent that the hearing will take place by **virtual mode**. Consequently, the Tour Order No. 43 of 2022 in respect of Hon'ble Mr. Justice Dilip Gupta, President from CESTAT, New Delhi to CESTAT, Chandigarh is cancelled and the Tour Order No. 44 of 2022 in respect of Mr. P. Anjani Kumar, Member (Technical) from CESTAT, Mumbai to CESTAT, Chandigarh is modified to the extent that the destination will be CESTAT, New Delhi without any change in dates.

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Senior Member, CESTAT, Mumbai.
3. Mr. P. Anjani Kumar, Member (Technical), CESTAT, Mumbai.
4. PA to Registrar, CESTAT, New Delhi.
5. Deputy/Assistant Registrar, CESTAT, New Delhi/Mumbai/Chandigarh.
6. Bar Association, CESTAT, Chandigarh
7. Office of Commissioner (AR), CESTAT, Chandigarh.
8. Caretaking Section, CESTAT, New Delhi.
9. Accounts Section, CESTAT, New Delhi.
10. Website/Notice Board.